

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

C. P. NO.  
CA. NO. 16/37/2017

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2017**

**NAME OF THE COMPANY: M/s. Fimo India**

**SECTION OF THE COMPANIES ACT: 621A**

<b><u>S.NO.</u></b>	<b><u>NAME</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
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**Present:** Mr. Vivek Sinha, PCS

**ORDER**

Mr. Vivek Sinha, Practicing Company Secretary has appeared his attorney is on record. He has instructions to withdraw his petition.

Dismissed as withdrawn.

2d1-  
**(Ina Malhotra)**  
**Member Judicial**